

DIVISION BENCH

O-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	CENTRAL BANK OF INDIA Vs. M/S. SHIMA EDIBLES PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Rituparna Sanyal, Advocate] For Financial Creditor
1. Mr. Manabranjan Sarbadhikari, Advocate] For Corporate Debtor

ORDER

1. Ld. Counsel on both sides present.
2. Pleadings are completed in the matter. Written notes of argument on the side of the Financial Creditor have already been submitted. Corporate Debtor is also directed to submit written notes on argument, not exceeding two pages in A-4, at least 2 days before the next date of hearing.
3. List this matter on 01/09/2021 for admission.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.